<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 283 OF 2015

Dated: 13th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

Nabha Power Ltd.			Appellant(s)
Punjab State Power Corporation	Vs. Ltd.	& Anr.	Respondent(s)
Counsel for the Appellant (s)	:	Mr. Sanjay Sen, Sr. Adv. Mr. Aniket Prasoon Mr. Abhishek Kumar Ms. Himangini Mehta	
Counsel for the Respondent(s) :		Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Neha Garg for R-1	
		Mr. Sakesh Kumar for R-2	

<u>ORDER</u>

List the matter for further hearing on top of the board, on 16-4-2018,

as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member tpd/js (Justice N.K. Patil) Judicial Member